

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cont. Case (C) No. 107 of 2021**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. G.K. Sinha, Advocate  
For the Opposite Party No. 2 : Mr. Amrit Raj Kisku, AC to SC-VII

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03/26.03.2021 The contempt case is taken up today through Video conferencing.

Mr. Amrit Raj Kisku, AC to SC-VII appearing on behalf of the opposite party no. 2, prays for four weeks' time to file show cause affidavit.

In view of the said prayer, put up this case under appropriate heading after four weeks.

**(Rajesh Shankar, J.)**

Manish